


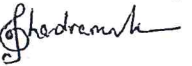
(11)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/89/(IB)/2018
NAME OF THE PETITIONER(S) : ISMT LTD
NAME OF THE RESPONDENT(S) : INDIA FORGE & DROP STAMPINGS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	ROHAN RAJASEKARAN +91 7358 315582	Counsel for Petitioner	
2.	R Venkatavaradan (S) Chandramouli Prabhakar	Counsel for Respondent (C-D)	R. Venkatavaradan (S) 

ORDER

Counsels for both the parties present. Counsel for the Corporate Debtor submitted that he has instructions from his client for settlement between the parties and prayed for time to workout the same. At request, time is enlarged. Put up on **12.03.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)